

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD  
Court 2**

**IA 684 of 2020 in CP(IB) 257/NCLT/AHM/2019**

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL  
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2021**

Name of the Company: George Samuel RP For Jason Dekor  
Pvt Ltd  
V/s  
Madhya Gujarat Vij Co Ltd  
Section 60(5) of the Insolvency and Bankruptcy  
Code, 2016.

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.				
2.				

**ORDER**

Advocate, Mr. Monaal Davawala appeared on behalf of RP. Advocate, Mr. Anal Shah appeared on behalf of Respondent.

The Advocate appearing on behalf of Applicant requesting for time to file certain documents by way of affidavit.

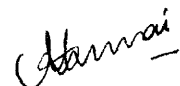
The prayer is allowed.

List the matter on 05.02.2021



**CHOCKALINGAM THIRUNAVUKKARASU  
MEMBER TECHNICAL**

Dated this the 15th day of January, 2021



**MANORAMA KUMARI  
MEMBER JUDICIAL**